

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Transfer Original Petition (AT) (MRTP) No. 04/2017**  
**(Old RTPE No. 176/1999)**

**IN THE MATTER OF:**

**Bansi Lal Arora Trust & Ors. ...Appellants**

**Versus**

**Skipper Towers Pvt. Ltd. & Anr. ...Respondents**

**Present:**

**For Appellant: Ms. Prema Priyadarshini, Advocate**

**For Respondent: Mr. R.D. Makheeja with Mr. Vishwa Bhushan Arya  
Advocates.**

**With**  
**Contempt Case (AT) (MRTP) No. 05/2017**  
**In**  
**Transfer Original Petition (AT) (MRTP) No. 04/2017**  
**(Old Contempt Application No. 02/2017**  
**Old RTPE No. 176/199**

**IN THE MATTER OF:**

**Bansi Lal Arora Trust & Ors. ...Appellants**

**Versus**

**Skipper Towers Pvt. Ltd. & Anr. ...Respondents**

**Present:**

**For Appellant : Ms. Prema Priyadarshini, Advocate**

**For Respondent: Mr. R.D. Makheeja with Mr. Vishwa Bhushan Arya  
Advocates.**

**ORDER**

**12.07.2019** Due to paucity of time the matter could not be taken up.

Post these appeals 'for hearing' on 28<sup>th</sup> August, 2019 at 2.00 P.M.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

/mohan/gc/